

## भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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RBI/2014-15/390

DCBR.BPD (PCB/RCB) Cir. No.6 /14.01.062/2014-15

January 7, 2015

The Chief Executive Officer
All Primary (Urban) Co-operative Banks /
State and Central Co-operative Banks (StCBs / CCBs)

Madam / Dear Sir,

Implementation of Section 51-A of UAPA, 1967 – Updates of the UNSCR 1988 (2011) Taliban Sanction List- Primary (Urban) Co-operative Banks (UCBs)/State and Central Co-operative Banks

Please refer to circulars UBD.BPD.(PCB).CIR.No.3/14.01.062/2013-14 dated August 1, RPCD.CO.RRB.RCB.AML.No.1209/07.51.019/2013-14 dated July 30, 2013 on the captioned releasing 7th of 2013 subject, update and UBD.BPD.(PCB).CIR.No.10/14.01.062/2014-15 dated 27, 2014 August and RPCD.CO.RRB. RCB.AML.No.2229/07.51.019/2014-15 dated August 26, 2014 releasing 4th update of 2014 and <u>UBD.BPD.(PCB).CIR.No.28/14.01.062/2014-15 dated October 30</u>, 2014 and RPCD.CO.RRB. RCB.AML.No.2246/07.51.019/2014-15 dated October 31, 2014 regarding UNSCR "1988 Sanctions List", i.e. list of Individuals and entities linked to Taliban.

2. Ministry of External Affairs (MEA), UNP Division has forwarded 9th update of 2013 dated October 18, 2013 and 3rd update of 2014 dated, May 16, 2014 regarding amendment to the entries in the Taliban sanction list. Links to the press releases is given below:

http://www.un.org/press/en/2013/sc11151.doc.htm

http://www.un.org/press/en/2014/sc11400.doc.htm

सहकारी बैंक विनियमन विभाग, केंद्रीय कार्यालय, गारमेंट हाऊस, पहली मंज़िल, डॉ ए बी रोड, वरली, मुंबई- 400018 भारत फोन: 022 - 2493 9930 - 49; फैक्स: 022 - 2497 4030 / 2492 0231; ई मेल: cgmincubd@rbi.org.in

Department of Co-operative Bank Regulation, Central Office, Garment House, 1 Floor, Dr.A.B.Road, Worli, Mumbai - 400018, India Phone: 022 - 2493 9930 - 49; Fax: 022 - 2497 4030 / 2492 0231; Email: cgmincubd@rbi.org.in बैंक हिन्दी में पत्राचार का स्वागत करता है।

चेतावनी: भारतीय रिज़र्व बैंक द्वारा ई-मेल, डाक, एसएमएस या फोन कॉल के जरिये कोई भी व्यक्तिगत जानकारी जैसे बैंक खाते का ब्यौरा, पासवर्ड आदि नहीं माँगा जाता है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी प्रकार से जवाब मत दीजिए। Caution: RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc.It never keeps or offers funds to anyone. Please do not respond in any manner to such offers.

Press releases in which the relevant changes to the list are announced are posted on

the Committee's website at the following URL:

http://www.un.org/sc/committees/1988/pressreleases.shtml

A link to updated list of individuals and entities linked to Taliban incorporating all the

above updates was circulated vide circular dated August 14, 2014 and the same is

available at http://www.un.org/sc/committees/1988/pdf/1988List.pdf

3. Primary (Urban) Cooperative Banks and State and Central Co-operative Banks are

required to update the list of individuals/entities as circulated by Reserve Bank of India and

before opening any new account, it should be ensured that the name of the proposed

customer does not appear in the list. Further, banks should scan all existing accounts to

ensure that no account is held by or linked to any of the entities or individuals included in

the list.

4. Banks are advised to strictly follow the procedure laid down in the UAPA Order dated

August 27, 2009 enclosed to our circulars UBD.CO.BPD.PCB.Cir.No.21/12.05.001/2009-10

dated November 16, 2009 and RPCD.CO.RF.AML.BC.No.34/07.40.00/2009-10 dated

October 29, 2009 and ensure meticulous compliance to the Order issued by the

Government

5. As far as freezing of funds, financial assets or economic resources or related services

held in the form of bank accounts of the designated individuals/entities is concerned, action

should be taken as detailed in paragraph 7 of the circular dated November 16, 2009 in

respect of UCBs and paragraph 4 of the circular dated October 29, 2009 in respect of

StCBs and CCBs.

Yours faithfully,

(PK Arora)

General Manager

Encls.: As above.

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